

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO.2195
TO BE ANSWERED ON 8th MARCH, 2021

RUSA

†2195. DR. MANOJ RAJORIA:

Will the Minister of Education be pleased to state:

- (a) the State-wise details of the amount utilized for the development of State level institutions since the year 2013 to till date under Rashtriya Uchcharat Shiksha Abhiyan (RUSA);
- (b) the criteria for providing financial assistance under this scheme and whether the States also have a role to play therein and if so, the details thereof; and
- (c) whether the Government is also working on the proposals to develop new Universities in the States under this scheme and if so, the details thereof?

ANSWER

MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')

- (a): The State-wise details of the central share released to State/UT Governments from 2013-14 till date under the scheme of Rashtriya Uchcharat Shiksha Abhiyan (RUSA) is annexed
- (b): Under the scheme of RUSA, State/UT Governments submit their proposals as per the identified needs of higher education sector in their respective States/UTs, based on the norms set under the scheme. Approval of proposals is done by the Project Approval Board (PAB) of RUSA in which States/UTs participate as members of the board. The central funding flows from the Ministry to institutions, through the State Governments. Since RUSA is a Centrally Sponsored Scheme, State/UTs contribute their share as per applicable funding pattern.
- (c): Under RUSA, Central support is provided for creation of Universities by way of up-gradation of existing autonomous colleges and creation of Universities by conversion of colleges in a cluster. Under the scheme, one university each in Andhra Pradesh, Himachal Pradesh, Madhya Pradesh, Manipur, Puducherry and Uttar Pradesh; two universities each in Jammu & Kashmir and Jharkhand; three Universities in Odisha and four Universities each in Karnataka and Maharashtra have been approved. Thus 21 such Universities have been approved under RUSA.

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 2195 to be answered on 8th March, 2021 regarding RUSA asked by DR. MANOJ RAJORIA, Hon'ble MP

(Rs. in Crores)

Sl. No.	Name of State/ UT	Central Share Released during the period from 2013-14 to till date
1	Andhra Pradesh	301.57
2	Arunachal Pradesh	75.97
3	Assam	409.12
4	Bihar	130.65
5	Chhattisgarh	187.34
6	Goa	48.92
7	Gujarat	178.04
8	Haryana	156.08
9	Himachal Pradesh	210.67
10	Jammu & Kashmir	347.39
11	Jharkhand	235.79
12	Karnataka	354.79
13	Kerala	183.87
14	Madhya Pradesh	234.37
15	Maharashtra	232.21
16	Manipur	119.43
17	Meghalaya	94.97
18	Mizoram	116.73
19	Nagaland	97.05
20	Odisha	395.42
21	Punjab	167.86
22	Rajasthan	300.12
23	Sikkim	72.7
24	Tamil Nadu	357.16
25	Telangana	169.09
26	Tripura	53.36
27	Uttar Pradesh	493.45
28	Uttarakhand	180.96
29	West Bengal	356.25
30	Andaman and Nicobar Islands	13.36
31	Chandigarh	45.99
32	Delhi	1.52
33	Dadra & Nagar Haveli	4.78
34	Daman And Diu	3.94
35	Puducherry	54.84
36	Ladakh	3.37